

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/ 57/6 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No.3,
Chandmari, Guwahati.

Dated Guwahati the 28th September, 2018.

Sub: **Casual Leave along with station leave permission.**

Refs:- Your letter No. SPL/CBI-3/35/CL(O)/635/E, dtd. 25.09.2018,

Sir,

With reference to the above, I am directed to inform you that your prayer for 4 (four) days Casual Leave on 22.10.2018, 23.10.2018, 25.10.2018 & 26.10.2018, along with station leave permission from the morning of 21.10.2018 till the evening of 28.10.2018, has been granted/~~rejected~~.

The learned Special Judge, CBI, Assam, Addl. CBI Court No.1, Guwahati and in her absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati will remain in charge of your Court & Office.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I).

Memó NO.HC.VII-25/203/ /A, dated Rdan

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)